

(c) Yes, Sir.

(d) No, Sir.

**Kaccha Nallah between Essex farm
Factory and Panchsheel Park,
New Delhi**

140. SHRI R. L. P. VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the storm water nallah along the Outer Ring Road on the Sarva Priya Vihar side between Essex Farm Factory and Panchsheel Park, New Delhi has been lying Kaccha for the last 10 years or so;

(b) if so, which agency of the Delhi Administration i.e. M.C.D. D.D.A. P.W.D. (Delhi Admn.) is responsible for the construction of the same;

(c) whether these agencies of the Delhi Administration have received a number of representations from various Associations/Cooperative House Building Societies/residents of the area in that behalf, and if so, the details thereof;

(d) whether all the authorities under Delhi Administration have denied responsibility for the construction of the nallah, and

(e) if so, who is responsible for the construction of the same and by what time the construction of the nallah is likely to be started and completed?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) to (e). The Delhi Water Supply and Sewage Disposal Undertaking has informed that they can construct this Nallah if the beneficiaries deposit the proportionate cost of construction with them, in advance. The Government has, however, requested the Lt. Governor of Delhi to decide the authority who will construct this

Nallah and direct the same to initiate action.

झाड़ी-ग्रामोद्योग भवन, नई दिल्ली

141. श्री निहाल सिंह: क्या ग्रामीण पुनर्निर्माण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि झाड़ी ग्राम उद्योग भवन ने नई दिल्ली में रींगल के समीप पूरी दो मंजिला इमारत को खरीद लिया है तथा दूसरी मंजिल के पूरे हिस्से को उस व्यक्ति को दो सौ पचास रुपये प्रति मास किराये पर दे दिया गया है जिससे यह इमारत खरीदी गई थी;

(ख) क्या यह भी सच है कि दूसरी मंजिल के किरायेदार ने कुछ हिस्से को एक बैंक को किराये पर दे दिया है; और

(ग) यदि हां, तो इस हिस्से को खाली कराने के लिए क्या कार्यवाही की गई है तथा बैंक को कितने महीनों के लिए किराये पर दिया गया है?

कृषि मंत्रालय में राज्य मंत्री (श्री आर. बी. स्वामीनाथन): (क) जी हां। लेकिन किराया 266/- रुपये प्रतिमाह है न कि 250/- रुपये प्रतिमाह।

(ख) जी हां।

(ग) प्रश्न नहीं उठता। इस 18 महीनों के लिए किराये पर दिया गया है।

Development of Small and Medium Towns in the Country

142. SHRI LAKSHMAN MALLICK: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether there is any proposal under Government's consideration to develop small and medium towns in the country; and

(b) if so, the details thereof?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) A Centrally Sponsored Scheme has been introduced for the Integrated

Development of Small and Medium Towns in the country.

(b) The main details of the scheme, are:—

- (i) the scheme would cover towns with a population of 1 lakh and below on the basis of the 1971 census,
- (ii) The selected towns will be either the District Head-quarter towns or the Sub-Divisional towns or Mandi towns or other important growth centres.
- (iii) The level of expenditure per town will on the average, be upto Rs. 1 crore, out of which Central assistance upto 40 lakhs will be released for identified work during the plan period.
- (iv) The Components eligible for assistance are:—
 - (a) Land Acquisition and Development for Residential, Commercial and industrial schemes. Residential schemes will include sites and services with or without core housing. (This is expected to benefit the economically weaker sections).
 - (b) Traffic and Transportation;
 - (c) Development of mandis, markets, industrial estates and the provision of other services and processing facilities for the benefit of agricultural and rural development in the hinterland.

खाद्यान्न उत्पादन और उर्वरक

143. श्री फल चन्द वर्मा: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि कोयला, नैफ्था और गैस आदि की पर्याप्त सप्लाई के अभाव में उर्वरक कारखाने बंद हो जाने के परिणामस्वरूप खाद्यान्न के उत्पादन में हुई किल-किल साधनों द्वारा पूरी की जायेगी?

कृषि मंत्रालय में राज्य मंत्री (श्री धार. श्री. स्वामीनाथन): सरकार देश भर के 650 से अधिक केन्द्रों में उर्वरकों का पर्याप्त स्टक रखा हुआ है। चालू मौसम के दौरान सरकार को अभी तक उर्वरकों की कमी की कोई रिपोर्ट प्राप्त नहीं हुई है। फिर भी पर्याप्त सप्लाई को सुनिश्चित करने के लिए उर्वरकों का लगातार आयात हो रहा है। उर्वरकों की कमी के कारण खाद्यान्न के उत्पादन में कमी होने का अभी कोई प्रश्न नहीं है।

Drought in Andaman and Nicobar Islands

144. SHRI MANORANJAN BHAKTA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government are aware of about severe drought in the Union Territory of Andaman and Nicobar Islands and if so, the action Government have taken to meet the situation there;
- (b) whether any Senior Central Officer was deputed to study on the spot and assess the required relief measures—if not, the reason thereof;
- (c) whether water supplied by Government to the drought stricken people was free of cost or charged throughout the country; and
- (d) if so, why water supply in drought areas in Andaman was charged?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):

(a) Due to inadequate rainfall, Andaman and Nicobar Islands experienced drought condition. According to the information received from the Union Territory administration, about 15000 persons residing in 75 villages of Andaman district were affected by drought. Another 166 villages were affected only marginally. About 3604 ha. of land under paddy was affected by drought. The UT administration has allowed remission of land revenue for the year 1979-80 in 75 villages